**BEFORE THE NATIONAL GREEN TRIBUNAL**
**CENTRAL ZONAL BENCH, BHOPAL**
**ORIGINAL APPLICATION NO 71/2023 (CZ)**

**PETITIONER:** KIRTI KUMAR SADASHIV BHATT

**VERSUS**

**RESPONDENTS :** NARMADA WATER RESOURCES &ORS.

## INDEX

| Sr. | PARTICULARS | ANNEXURE | PAGE |
|---|---|---|---|
| 1. | Action taken Report on behalf of Respondent No. 8, MP PCB in compliance of NGT order dated 10.04.2024 | | 1-5 |
| 2. | Letter No. 2924 dated 15.07.2024 of MP PCB Head Office Bhopal | R-8/1 | 6-10 |
| 3. | Letter No. 650 dated 19.07.2024 of MP PCB Regional Office Dhar | R-8/2 | 11-14 |
| 4. | Letter No. 1774 dated 18.10.2024 of MP PCB Regional Office Mandideep | R-8/3 | 15-33 |
| 5. | Letter No. 694 dated 19.07.2024 of MP PCB Regional Office Shahdol | R-8/4 | 34-41 |

**Date: 23.07.2024**

**MPPCB**
**FILED BY**

Parul

**PARUL BHADORIA**
Advocate for
MPPCB Ph.No.:(+91)-
8085977111;
Email: parul.bhadoria04@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL**
**CENTRAL ZONAL BENCH, BHOPAL**
**ORIGINAL APPLICATION NO 71/2023 (CZ)**

**PETITIONER** KIRTI KUMAR SADASHIV BHATT

**VERSUS**

**RESPONDENTS** NARMADA WATER RESOURCES & ORS.

**FURTHER ACTION TAKEN REPORT ON BEHALF OF MADHYA PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE OF ORDER DATED 10.01.2024 (MPPCB)**

IT IS MOST RESPECTFULLY SUBMITTED HERE IN UNDER:-

1. That, the instant petition pertains to the alleged discharge of untreated waste in River Narmada within the State of Madhya Pradesh. The petition was originally filed before the Hon'ble High Court of Gujarat at Ahmedabad as Writ Petition No. 274 of 2017. The petition was transferred by Hon'ble High Court of Gujarat to National Green Tribunal, Western Zonal Bench, Pune (Maharashtra) which was subsequently transferred to Central Zonal Bench at Bhopal vide Western Zonal Bench, Pune's order dated 24.05.2023.

2. That the answering respondent in the present case had already filed the following reports/reply in the present case:

| SR. | DATE OF HON'BLE NGT ORDER | COMPLIANCE BY MP PCB |
|---|---|---|
| 1. | Order dated 07.08.2023 | Reply 05.09.2023 |
| 2. | Order Dated 30.10.2023 | Report dated 06.12.2023 |
| 3. | Order Dated 08.12.20203 | Report dated 09.01.2024 |
| 4. | Order Dated 10.01.2024 | Report dated 01.03.2024 |

3. Further in terms of order dated 10.04.2024, the Member Secretary of the MP PCB had taken a review meeting of the concerned Regional Officers of the Board and Officers of the Technical Section on 12.07.2024. In this meeting the following next course of action was decided :

3.1 The Regional Officers shall inspect the discharge of untreated water through sewers/nallas in the river Narmada and its tributaries. The inspection report shall include panchnama, legal sampling of untreated water at each discharge point, geo tagged photos taken during inspection, video footage of the inspection and verify the working status of the STP, if any. The inspection is to be conducted in the presence of competent officer of the concerned ULB.

3.2 In case of violation, the Regional Officers shall file cases under Section 24 of the Water (Prevention and Control of Pollution) Act, 1974 against the responsible Chief Municipal Officer of the Urban Local Body and the Mayor of the concerned Districts and all other responsible for violation.

4. In this context the Head Office of MP PCB had directed the concerned Regional Officers to submit compliance reports though letter no. 2294

dated 15.07.2024. A copy of this notice is filed herewith as **Annexure R/8-1.**

5. In compliance of the above the Regional Officer Dhar, Mandideep and Shahdol have submitted their compliance reports. The concise summary of these reports is as follows:

| Sr. | District | Compliance Report | REMARK |
|---|---|---|---|
| I. | Dhar | ➢ STP is Functional. No Discharge of untreated water in the Naramda river. | Letter No. 650 dated 19.07.2024 of MP PCB Regional Office Dhar **Annexure R/8-2** |
| II. | Naramadapuram | ➢ STP is under construction and only 14% percent construction has been undertaken.<br>➢ Case filed under Water (Prevention and Control of Pollution) Act, 1974 against CHIEF Municipal Officer, Narmadapuram before the Learned Chief Judicial Magistrate, Narmadapuram registered as Case Number RCT 888/2023. | Letter No. 1774 dated 18.10.2024 of MP PCB Regional Office Mandideep. **Annexure R/8-3** |
| III. | Annupur | ➢ STP of capacity 1.2 MLD constructed and functional.<br>➢ Case has already been filed under Water (Prevention and Control of Pollution) Act, 1974 against CHIEF Municipal Officer, Amarkantak before the District and Session Court District Annupur registered as | Letter No. 694 dated 19.07.2024 of MP PCB Regional Office Shahdol **Annexure R/8-4** |

| | | | |
|---|---|---|---|
| | | Case Number RCT 293/2016. | |
| IV. | Dindhori | ➢ STP of 3.84 MLD under construction and 90% of the construction has been undertaken.<br><br>➢ Court Case filed under Water (Prevention and Control of Pollution) Act, 1974 before the Learned Chief Judicial Magistrate, Dindhori registered as UNCR 41/2023. | Letter No. 694 dated 19.07.2024 of MP PCB Regional Office Shahdol **Annexure R/8-4** |

6. That the compliance reports from the other regional officers of the Board are awaited and shall be filed before the next date of hearing.

7. The Hon' ble Tribunal may kindly be pleased to take the aforesaid action taken report on record.

**Place: Bhopal** **MPPCB**
**Date: 23.07.2024**

**FILED BY**

Parul


**PARUL BHADORIA**
Advocate for MPPCB
Ph.No.:(+91)-8085977111;

Email: parul.bhadoria04@gmail.com

**MADHYA PRADESH POLLUTION CONTROL BOARD,**

LiFE Lifestyle for Environment

**Paryavaran Parisar, E-5, Arera Colony, Bhopal 462016**

**Fax No :+91-755-2463742 E-mail : it_mppcb@rediffmail.com**

Sr2294/LEGAL/PCB-2024 **BHOPAL, DATE 15 JUL 2024**

To,

REGIONAL OFFICER
MADHYA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE
SHAHDOL/JABALPUR/MANDIDEEP/BHOPAL/
UJJAIN/INDORE/DHAR

**Subject: Regarding compliance of Hon'ble NGT (CZ) order dated 10.04.2024 passed in OA 71/2023 (Kirti Kumar Sadhashiv vs Water Resources Dept, and Ors.)**

**Reference:** 1. NGT order dated 10.04.2024 passed in OA 71/2023 (**Kirti Kumar Sadhashiv vs Water Resources Deptt. and Ors.)**
2. Virtual Meeting of MS, MP PCB and the concerned Regional Officers of the Board dated 12.07.2024.

With reference to the above subject, please find enclosed herEwith the copy of the order dated 08.04.2024 passed by Hon'ble National Green Tribunal (CZ), Bhopal in OA 71/2023 (Kirti Kumar Sadhashiv vs Water Resources Dept, and Ors). The relevant portion of the order is as follows:

*" 1. Learned counsel for the State has submitted that most of the STP work is in progress with the executing agency/construction agency. Madhya Pradesh Urban Development Company Ltd. (MPUDCL) is not expediting the work and not completing the project of STP in different district causing pollution in the river and discharge of untreated water /sewage water into the River Narmada, the Tribunal has already directed in Paryavaran Surakhsha Samiti vs. Union of India and regime of environmental compensation have been initiated and polluter have to pay the amount of compensation as prescribed by the CPCB. For the extension of the timeline*

Paryavaran Parisar, E-5, Arera Colony, Bhopal 462016
Fax No :+91-755-2463742 E-mail : it_mppcb@rediffmail.com

*the matter was agitated up to the Hon'ble Supreme Court of India in M.A. No. 356/2023 in Writ Petition (Civil) No. 375/2012 and Hon'ble Supreme Court of India vide order dated 20.03.2023 turned down it and directed that there should not be any discharge of sewage water and untreated water into the water bodies and regime of environmental compensation must be executed and enforced from the date 01.04.2020.*

*2. Accordingly, State PCB is directed to enforce the rule of law and comply the orders as directed by this Tribunal, in view of the guidelines issued by the CPCB and orders passed by Hon'ble Supreme Court of India."*

2. The Hon'ble Supreme Court of India in WP Civil No. 375 of 2012 (Paryavaran Suraksha Samiti v UOI and Ors.)vide judgment dated 22.02.2017 had given a time of three years to each state to set up sewage treatment plants and make these STPs functional as well within three years (para 8). The State PCB was designated as the monitoring authority to ensure compliance of this judgment of Hon'ble Supreme Court of India (copy enclosed).

3. In view of above order of the Hon'ble NGT in OA 71/2023 the concerned ROs are directed as follows:

i. The Regional Officers shall inspect the discharge of untreated water through sewers/nallas in the river Narmada and its tributaries. The inspection report shall include panchnama, legal sampling of untreated water at each discharge point , geo tagged photos taken

MADHYA PRADESH POLLUTION CONTROL BOARD,
LiFE Lifestyle for Environment
Paryavaran Parisar, E-5, Arera Colony, Bhopal 462016
Fax No :+91-755-2463742 E-mail : it_mppcb@rediffmail.com

during inspection, video footage of the inspection and verify the working status of the STP, if any. The inspection is to be conducted in the presence of competent officer of the concerned ULB.

ii. In case of violation, the Regional Officers shall file cases under Section 24 of the Water (Prevention and Control of Pollution) Act, 1974 against the responsible Chief Municipal Officer of the Urban Local Body and the Mayor of the concerned Districts. and or all other responsible for the violation.

The ROs are directed to provide the recent inspection reports and the status of the cases to be filed under Section 24 of the Water Act, 1974 through Email by 21.07.2024 to the Legal Section of the Board.

(A.A. MISHRA)
MEMBER SECRETARY
Madhya Pradesh Pollution Control Board

**Copy To:**

1. PA to Principal Secretary, Environment Department, Govt. of Madhya Pradesh, Mantralaya, Vallabh Bhawan, Arera Hills, Bhopal, MP for Information, please.
2. Director (Technical), Madhya Pradesh Pollution Control Board for Information, and necessary action please.
3. Dr. Neeraj Verma, Chief Chemist (OIC), Madhya Pradesh Pollution Control Board for Information, and necessary action please.
4. Shri HS Malviya. Executive Engineer, MSW Section, Madhya Pradesh Pollution Control Board for Information, and necessary action please.

Item No. 04

**BEFORE THE NATIONAL GREEN TRIBUNAL**
**CENTRAL ZONE BENCH, BHOPAL**
(Through Video Conferencing)

**Original Application No. 71/2023(CZ)**
**(O.A. No. 97/2021-WZ)**

Kirtikumar Sadashiv Bhatt Applicant(s)

Vs.

Narmada Water Resource & Ors. Respondent(s)

**Date of Hearing: 10.04.2024**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER**
**HON'BLE DR. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): None.

For Respondent(s) : Mr. Prashant M. Harne, Adv.
(with Mr. Mehul Bhardwaj, Adv.)
Ms. Diksha Chaturvedi, Adv.
Mr. Om Shankar Shrivastava, Adv.
Mr. Yadvendra Yadav, Adv.
Ms. Parul Bhadoria, Adv.
Mr. Rakesh Shrout
(Sahawad Municipality)

## ORDER

1. Learned counsel for the State has submitted that most of the STP work is in progress with the executing agency/construction agency. Madhya Pradesh Urban Development Company Ltd. (MPUDCL) is not expediting the work and not completing the project of STP in different district causing pollution in the river and discharge of untreated water /sewage water into the River Narmada, the Tribunal has already directed in Paryavaran Surakhsha Samiti vs. Union of India and regime of environmental compensation have been initiated and polluter have to pay the amount of compensation as prescribed by the CPCB. For the extension of the timeline the matter was agitated up to the Hon'ble

Supreme Court of India in M.A. No. 356/2023 in Writ Petition (Civil) No. 375/2012 and Hon'ble Supreme Court of India vide order dated 20.03.2023 turned down it and directed that there should not be any discharge of sewage water and untreated water into the water bodies and regime of environmental compensation must be executed and enforced from the date 01.04.2020.

2. Accordingly, State PCB is directed to enforce the rule of law and comply the orders as directed by this Tribunal, in view of the guidelines issued by the CPCB and orders passed by Hon'ble Supreme Court of India.
3. Learned counsel for the State has sought a short time to file the progress report of different STPs on the bank of the River Narmada on the next date of listing.
4. Since, the constructing agency is Madhya Pradesh Urban Development Company Ltd., thus, on the request of the learned counsel for the State, being proper and necessary party. MPUDCL is also impleaded as a respondent. The copy of the application and relevant document be provided to the Managing Director, MPUDCL. Respondent is directed to submit their reply within four weeks. Reply of respondent no. 21 Municipal Council, Amarkantak be taken on record.

List it on **24th July, 2024.**

**Sheo Kumar Singh, JM**

**Dr. Satyagopal Korlapati, EM**

10th April, 2024
O.A No. 71/2023(CZ)
PN

क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड, धार
विकास भवन, सेक्टर–2, पीथमपुर, जिला–धार

क्रमांक 650 /क्षेका–धार/मप्रप्रनिबो/2024 पीथमपुर, दिनांक 19/07/24

प्रति,
सदस्य सचिव,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
भोपाल (म.प्र.)

Subject: - Regarding Compliance of Hon'ble NGT (CZ) order dated 10.04.2024 passed in OA 71/2023 (Kirti Kumar Sadashiv Vs Water Resources Dept. and ors.)

Reference: - 1. NGT order dated 10.04.2024 passed in OA 71/2023 (Kirti Kumar Sadashiv Vs Water Resources Dept. and ors.)
2. Virtual meeting of MS, MPPCB and the concerned Regional officer of the Board dated 12.07.2024.
3. HO vide letter no. 2294, Dated 15.07.2024

उपरोक्त विषयांतर्गत एंव संदर्भानुसार बोर्ड मुख्यालय के निर्देशानुसार माननीय राष्ट्रीय हरित अधिकरण में प्रचलित प्रकरण कमांक OA 71/23 किर्ति कुमार सदाशिव में पारित आदेश के परिपालन में नगर पालिका परिषद, धरमपुरी द्वारा संचालित सीवेज ट्रीटमेंट प्लांट (क्षमता 2.0 एम.एल.डी.) के संबंध में निरीक्षण प्रतिवेदन इस पत्र के साथ संलंग्न कर प्रेषित है।

निरीक्षण रिपोर्ट से स्पष्ट है कि, नगर पालिका परिषद, धरमपुरी द्वारा 2.0 एमएलडी क्षमता का एसटीपी स्थापित किया गया है एवं दूषित जल का निर्धारित मानको के अनुरुप उपचार किया जाता है एवं सीधे नर्मदा नदी में दूषिज जल का निस्सारण नहीं पाया गया है। अतः नगर पालिका परिषद, धरमपुरी के विरुद्व कार्यवाही किया जाना वर्तमान में आवश्यक नहीं है।

संलग्नः–उपरोक्तानुसार।

(एम.के. मंडराई)
क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड, धार

Scanned with OKEN Scanner

## –: निरीक्षण–प्रतिवेदन :–

Subject: - Regarding Compliance of Hon'ble NGT (CZ) order dated 10.04.2024 passed in OA 71/2023 (Kirti Kumar Sadashiv Vs Water Resources Dept. and ors.)

Reference: - 1. NGT order dated 10.04.2024 passed in OA 71/2023 (Kirti Kumar Sadashiv Vs Water Resources Dept. and ors.)

2. Virtual meeting of MS, MPPCB and the concerned Regional officer of the Board dated 12.07.2024.

3. HO vide letter no. 2294, Dated 15.07.2024

उपरोक्त विषय एंव संदर्भानुसार बोर्ड मुख्यालय के निर्देशानुसार माननीय राष्ट्रीय हरित अधिकरण में प्रचलित प्रकरण कमांक OA 71/23 किर्ति कुमार सदाशिव में पारित आदेश के परिपालन में अद्योहस्ताक्षरकर्ता द्वारा नगर पालिका परिषद, धरमपुरी द्वारा संचालित सीवेज ट्रीटमेंट प्लाट (क्षमता 2.0 एम. एल.डी.) का निरीक्षण दिनांक 18.07.2024 को श्री बलराम भुरे, मुख्य नगर पालिका अधिकारी, नगर पालिका परिषद धरमपुरी जिला धार (म.प्र.) के साथ किया गया।

निरीक्षण के दौरान एसटीपी प्लांट कार्यरत् पाया गया। उपरोक्त एसटीपी की स्थापित क्षमता 02 एमएलडी है किन्तु वर्तमान में केवल 1.2 एमएलडी सीवेज ही प्राप्त हो रहा है। उपचारित दूषित जल का वर्तमान में उपयोग लैण्ड एप्लीकेशन, गार्डनिंग, ईट भट्टा निर्माण ईकाईयो में, सागीपरथ कृषि भूमि की सिंचाई तथा एसटीपी के समीप टाउनशीप की बाउंड्रीवाल के निर्माण मे किया जाता है। शेष उपचारित दूषित जल जीवांणु रहित करने के पश्चात् खुज नदी में प्रवाहित किया जाता है, जो कि अंततः लगभग 600 मीटर बहने के पश्चात् नर्मदा नदी में मिलता है।

निरीक्षण के दौरान एसटीपी में दूषित जल के मॉनिटरींग हेतु ऑनलाईन मॉनिटरींग सिस्टम कार्यरत् पाया गया। सीओडी, बीओडी, एसएस, टीडीएस मानक सीमा के अनुरुप पाये गये। निरीक्षण दौरान लिये गये फोटेग्राफ्स संलंग्न है। निरीक्षण दौरान एसटीपी आउटलेट से विधिक जल नमूना संग्रहित किया गया एवं विश्लेषण हेतु क्षेत्रीय प्रयोगशाला इंदौर भेजे गये है। विश्लेषण रिपोर्ट प्राप्त होने पर पृथक से मुख्यालय प्रेषित की जावेगी। निरीक्षण दिवस निरीक्षण के दौरान उपस्थित मुख्य नगर पालिका द्वारा बताया गया कि, एसटीपी के समीप भूमि आवंटित की जा रही है, जिसमें गार्डनिंग आदि में उपचारित दूषित जल का पुर्नउपयोग किया जावेगा।

**संलग्नः–उपरोक्तानुसार।**

19/07/2024

(आर.आर. भंवर)
वैज्ञानिक
क्षेत्रीय कार्यालय,
म.प्र. प्रदूषण नियंत्रण बोर्ड, धार

Scanned with OKEN Scanner

**Nagar Parishad Dharampuri,**
**2.00 MLD Sewage Treatment Plant,**
**Khasra No.- 68 & 70, Behind Idgah, Old Khalghat Manawar Road,**
**Tal.- Dharampuri, Dist : Dhar (M.P.)**

**Nagar Parishad Dharampuri,**
**2.00 MLD Sewage Treatment Plant,**
**Khasra No.- 68 & 70, Behind Idgah, Old Khalghat Manawar Road,**
**Tal.- Dharampuri, Dist : Dhar (M.P.)**

क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड,
प्लाट नं. 28सी, सेक्टर न्यू औद्योगिक क्षेत्र, मंडीदीप, जिला–रायसेन
Phone No.07480-292564, Email:- romppcbmandideep@gmail.com

---

क्रमांक 1774 / क्षेका / प्रनिबो / 2024 मंडीदीप, दिनांक 22/07/2024

प्रति,

सदस्य सचिव,
म.प्र. प्रदूषण नियंत्रण बोर्ड
भोपाल

विषय :– माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. ओ.ए. 71 / 2023 (CZ) (कीर्ति कुमार सदाशिव भट्ट विरुद्ध नर्मदा जल संसाधन व अन्य) में पारित आदेश दिनांक 10 / 04 / 2024 बावत्।

संदर्भः– बोर्ड मुख्यालय का पत्र क्र. 2294 / विधि / पीसीबी–2024 दिनांक 15 / 07 / 2024

––––00––––

उपरोक्त विषयांतर्गत लेख है कि माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. ओ.ए. 71 / 2023 (CZ) (कीर्ति कुमार सदाशिव भट्ट विरुद्ध नर्मदा जल संसाधन व अन्य) में पारित आदेश दिनांक 10 / 04 / 2024 के अनुपालन में दिनांक 19 / 07 / 2024 को कार्यालय द्वारा नर्मदापुरम स्थित नर्मदा नदी में मिलने वाले नालों का निरीक्षण किया गया। निरीक्षण रिपोर्ट मय पंचनामा, विधिक जल नमूना प्रारूप 12 की छायाप्रति, जियोटैग फोटोग्राफ्स तथा वीडियोग्राफ्स के साथ संलग्न कर प्रेषित है। एमपी अर्बन डेव्हलपमेंट कॉर्पोरेशन नर्मदापुरम से प्राप्त एसटीपी की अद्यतन स्थिति मयफोटोग्राफ्स के संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नः– उपरोक्तानुसार ।

(अभय सराफ)
क्षेत्रीय अधिकारी

क्रमांक 1775 / क्षेका / प्रनिबो / 2024 मंडीदीप, दिनांक 22/07/2024
प्रतिलिपिः–

1. डायरेक्टर, पर्यावरण (तकनीकी), म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की ओर सूचनार्थ।
2. डॉ. नीरज कुमार वर्मा, मुख्य रसायनज्ञ, प्रकरण प्रभारी ( एनजीटी 71 / 2023 ), म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(अभय सराफ)
क्षेत्रीय अधिकारी

# निरीक्षण प्रतिवेदन

**विषय** :– नर्मदापुरम मे नर्मदा नदी मे मिलने वाले नालों का निरीक्षण।
**निरीक्षण कर्ता** :– डॉ. प्रवीण कोठारी,क.वैज्ञानिक
**निरीक्षण दिनाँक** :– 19/07/2024

माननीय नेशनल ग्रीन ट्रिब्यूनल भोपाल मे प्रचलित प्रकरण क्रमांक ओए 71/2023(सीजेड) के संदर्भ मे दिनाँक 19.07.2024 को अद्योहस्ताक्षरकर्ता द्वारा नगर पालिका नर्मदापुरम क्षेत्रांतर्गत शहर के नर्मदा नदी मे मिलने वाले विभिन्न नालों का निरीक्षण किया गया। निरीक्षण दिवस नगर पालिका नर्मदापुरम के सब इंजीनियर श्री महेन्द्र सिंह तोमर उपस्थित थे। नालों के निरीक्षण संबंधी जानकारी निम्नानुसार है :–

## (I) नर्मदा नदी मे मिलने वाले प्रमुख नालों की स्थिति संबंधी जानकारी

1.**कोरीघाट नाला** :–कोरीघाट पर यह नाला नर्मदा नदी मे मिलता है। आस–पास के कॉलोनियों का अनउपचारित घरेलू दूषित जल नर्मदा नदी मे कोरीघाट पर मिल रहा है। निरीक्षण दिवस नाले मे बहाव देखा गया तथा नाले का विधिक जल नमूना एकत्रित किया गया। (Lattitude -22.761939, Longitude -77.717402)

2. **राजघाट नालाः–** आवासीय क्षेत्र मे बहने वाला यह नाला राजघाट पर नर्मदा नदी मे मिलता है। आस–पास के कॉलोनियों का अनउपचारित घरेलू दूषित जल अल्प मात्रा मे इस नाले के माध्यम से नर्मदा नदी मे मिल रहा है। निरीक्षण दिवस नाले मे बहाव देखा गया तथा नाले का विधिक जल नमूना एकत्रित किया गया।(Lattitude -22.764442, Longitude -77.708827)

3 **भीलपुरा नाला** :–भीलपुरा बस्ती के समीप यह नाला नर्मदा नदी मे मिलता है, जो कि शहर का मुख्य नाला है। इस नाले मे लेंडिया नाला जो कि व्यावसायिक क्षेत्र नर्मदापुरम मे मौजूद है,आगे बहकर भीलपुरा नाले के नाम से जाना जाता है। आस–पास के क्षेत्र का अनउपचारित घरेलू दूषित जल इस नाले के माध्यम से नर्मदा नदी मे मिल रहा है। निरीक्षण दिवस नाले मे बहाव देखा गया तथा नाले का विधिक जल नमूना एकत्रित किया गया। (Lattitude -22.763123, Longitude -77.705218)

**4.एस.पी.एम/डोंगरवाडा नाला** :– आवासीय क्षेत्र के समीप से बहने वाला यह नाला डोंगरवाडा मे नर्मदा नदी मे मिलता है। आस–पास के क्षेत्र का अनउपचारित घरेलू दूषित जल इस नाले के माध्यम से नर्मदा नदी मे मिल रहा है। यह नाला नर्मदा नदी रेलवे ब्रिज के डाउनस्ट्रीम मे मिलता है। निरीक्षण दिवस नाले मे बहाव देखा गया तथा नाले का विधिक जल नमूना एकत्रित किया गया।
(Lattitude- 22.74372,Longitude- 77.680812)

-2-

(II) **नगरपालिका परिषद नर्मदापुरम के विरुद्ध दायर वाद की स्थितिः**—बोर्ड द्वारा मुख्य न्यायिक मजिस्ट्रेट नर्मदापुरम के समक्ष नगर पालिका परिषद नर्मदापुरम, के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 24, 25, 43, 44 एवं 48 के अंतर्गत दिनांक 31/08/2023 को परिवाद दायर किया गया हैं। प्रकरण मे अभियुक्त की उपस्थिति हेतु आगामी तिथि 23/08/2024 नियत है।

(III) **एम0पी0 अर्बन डेव्हलपमेंट कारर्पोरेशन से प्राप्त एस0टी0पी0 की अद्यतन स्थितिः**—
एम0पी0 अर्बन डेव्हलपमेंट कारर्पोरेशन द्वारा नर्मदापुरम मे निर्माणाधीन 21 एम0एल0डी. क्षमता के सीवेज ट्रीटमेंट प्लांट का निरीक्षण दिनांक 19/07/2024 को किया गया। निरीक्षण दिवस श्री संदीप कुमार,सिविल इंजीनियर एम0पी0 अर्बन डेव्हलपमेंट कारर्पोरेशन स्थल पर उपस्थित थें। निरीक्षण के दौरान देखा गया कि Chlorination contact tank, Sludge Thickner tank, Supernatant Sump tank, Chlorination Building स्ट्रक्चर का निर्माण कार्य प्रगति पर है। इसके अतिरिक्त एडमिन बिल्डिंग,स्टाफ क्वाटर्स तथा बाउंड्री वॉल का निर्माण भी किया जा रहा है। श्री संदीप कुमार द्वारा बताया गया कि अभी तक overall feasible progress लगभग 14 % हुई है तथा 30 जून 2025 तक प्रोजेक्ट पूर्ण होने की संभावना है। निरीक्षण दौरान लिये गये फोटोग्राफ्स संलग्न कर प्रस्तुत है।

राजेन्द्र कुमार मिश्रा
रसायनज्ञ
क्षेत्रीय कार्यालय
म.प्र.प्र. नियंत्रण बोर्ड नर्मदापुरम

(डॉ. प्रवीण कोठारी)
क.वैज्ञानिक

# FORM XII
## [See Rule 34]

**REGIONAL OFFICE,**
**M.P. POLLUTION CONTROL BOARD,**
**Plot No 28 C,Sector New Ind.area,Mandideep,Distt.Raisen (M.P)**
**Phone No-07480-292564,E-mail :- rompcbmandidep@gmail.com**

**NOTICE OF INTENTION TO HAVE SAMPLE ANALYZED**

To,

chief Municipal officer
Municipal council
Narmadapuram
............................................

Take notice that it is intended to have analysed the sample of Water/Sewage effluent/trade effluent which is being taken today the 19th day of July 2024 from Korighat nala [Untreated domestic effluent] near Korighat before mixing into River Narmada, Narmadapuram

.....................................................................................................

.....................................................................................................

Sample collected in my presence
Mahendra Singh Tomar
Sub-Engineer

Praveen Kothari
Name and designation of the person
Who takes the sample
Dr. Praveen Kothari
Jr. Scientist
REGIONAL OFFICE
M.P. Pollution Control Board
MANDIDEEP

To,

............................................

............................................

............................................

I/S (Shri Ravi)
19/7/24

**FORM XII**
**[See Rule 34]**

**REGIONAL OFFICE,**
**M.P. POLLUTION CONTROL BOARD,**
**Plot No 28 C,Sector New Ind.area,Mandideep,Distt.Raisen (M.P)**
**Phone No-07480-292564,E-mail :- rompcbmandidep@gmail.com**

**NOTICE OF INTENTION TO HAVE SAMPLE ANALYZED**

To,

Chief Municipal Officer
Municipal council
Narmadapuram

Take notice that it is intended to have analysed the sample of Water/Sewage effluent/trade effluent which is being taken today the 19th day of July 2024 from Rajghat nala [Untreated domestic effluent] near Rajghat before mixing into River Narmada, Narmadapuram

Sample collected in my presence
[signature]
Mahendra Singh Tomar
Sub-Engineer

[signature]
Name and designation of the person who takes the sample
Dr. Praveen Kothari
Jr. Scientist
REGIONAL OFFICE
M.P. Pollution Control Board
MANDIDEEP

To,

.......................................
.......................................
.......................................

Sh (Shri Ravi)
[signature] 19/7/24

# FORM XII
[See Rule 34]

REGIONAL OFFICE,
M.P. POLLUTION CONTROL BOARD,
Plot No 28 C,Sector New Ind.area,Mandideep,Distt.Raisen (M.P)
Phone No-07480-292564,E-mail :- romppcbmandidep@gmail.com

**NOTICE OF INTENTION TO HAVE SAMPLE ANALYZED**

To,

Chief Municipal Officer
Municipal Council
Narmadapuram

Take notice that it is intended to have analysed the sample of Water/Sewage effluent/trade effluent which is being taken today the 19th day of July 2024 from Bheelpura Nala [Untreated domestic effluent] near Bheelpura before mixing into River Narmada, Narmadapuram.

Sample collected in my presence
[signature]
Mahendra Singh Tomar
Sub-Engineer

[signature] Praveen Kothari
Name and designation of the person
Who takes the sample

Dr. Praveen Kothari
Jr. Scientist
REGIONAL OFFICE
M.P. Pollution Control Board
MANDIDEEP

To,

.................................................

.................................................

.................................................

To (Shri Ravi)
[signature] 19/7/24

**FORM XII**
**[See Rule 34]**

**REGIONAL OFFICE,**
**M.P. POLLUTION CONTROL BOARD,**
**Plot No 28 C,Sector New Ind.area,Mandideep,Distt.Raisen (M.P)**
**Phone No-07480-292564,E-mail :- romppcbmandidep@gmail.com**

---

**NOTICE OF INTENTION TO HAVE SAMPLE ANALYZED**

To,

chief municipal officer
municipal council
narmadapuram
..................................................

Take notice that it is intended to have analysed the sample of Water/Sewage effluent/trade effluent which is being taken today the...19th...day of.......July......2024 from

Dongarwada nala [Untreated domestic effluent] near Dongarwada before mixing into River Narmada, Narmadapuram

..................................................

..................................................

Sample collected in my presence
[signature]
Maheshm Fish Tank
Sub-Engineer

[signature]
Name and designation of the person
Who takes the sample
Dr. Praveen Kothari
Jr. Scientist
REGIONAL OFFICE
M.P. Pollution Control Board
MANDIDEEP

To,

..................................................

..................................................

..................................................

SE (Shri Ravi)
[signature] 19/7/24

# पंचनामा

माननीय नेशनल ग्रीन ट्रिब्यूनल भोपाल में प्रचलित प्रकरण क्रमांक OA 71/2023 (CZ) के संदर्भ में दिनांक 19/03/2024 को कोरीघाट नाले का अनउपचारित घरेलू दूषितजल का नमूना नर्मदा नदी में मिलने के पूर्व कोरीघाट नर्मदापुरम से घरेलू दूषितजल का नमूना एकत्रित किया गया। नाले के दूषितजल का नमूना एकत्रित करते समय निम्न व्यक्ति उपस्थित थे।

| क्र | नाम | पता | हस्ताक्षर |
|---|---|---|---|
| 1 | प्रविन्द्र ठाकुर | कोरीघाट | प्रविन्द्र ठाकुर |
| 2 | श्यामेन्द्र शर्मा | शनी मंदिर | [signature] |
| 3 | अभिषेक सोनी | कोरी घाट | Abhishek |
| 4 | मुकेश कहार | कोरी घाट | [signature] |
| 5 | बसंत | कोरी घाट | [signature] |
| 6 | अतीश यादव | नगर पालिका नर्मदापुरम | [signature] |
| 7 | [illegible] | M.S. Team नगरपालिका | [signature] |
| 8 | प्रवीर कोसती | RO, MPPCB mandideep | Praveen |
| 9 | R.K. Mishra | R.O. M.P.P.C.B Mandideep | RMishra |

पंचनामा

माननीय नेशनल ग्रीन ट्रिब्यूनल अदालत में प्रचलित प्रकरण क्रमांक OA 71/2023 (CZ) के संदर्भ में दिनांक 19/07/2024 को राजघाट नाले का अनउपचारित घरेलू दूषित जल का नमूना नर्मदा नदी में मिलने के पूर्व नर्मदापुरम से एकत्रित किया गया। नाले के दूषित जल का नमूना एकत्रित करते समय निम्न व्यक्ति उपस्थित थे।–

| क्र | नाम | पता | हस्ताक्षर |
|---|---|---|---|
| 1 | श्री हरीश शर्मा | राजघाट नर्मदापुरम | [signature] |
| 2. | संजय | नर्मदापुरम | संजय |
| 3. | श्री राजीव शर्मा | राजघाट नर्मदापुरम | [signature] |
| 4 - | सरजू प्रसाद | भीलपुरा | सरजू प्रसाद |
| 5 | [signature] | Sitaram | [signature] |
| 6 | जितेन्द्र जामलिया | 9229443716 | |
| 7 | रोहित निलवान | 9977720157 साई विहार नालाखेड़ी नर्मदापुरम | [signature] |
| | | 9425642901 मालाखेड़ी साई विहार नर्मदापुरम | |
| 8. | महेन्द्र सिंह ठाकुर | नगरपालिका | [signature] |
| 9 | प्रवीण कोठारी | RO, MPPCB, Narmadapuram | Praveen |
| 10 | [illegible] | नगर पालिका नर्मदापुरम | [signature] |
| 11. | R. K. Mishra | R.D, M.P.P.C.B, [illegible] | Mishra |

# पंचनामा

माननीय नेशनल ग्रीन ट्रिब्यूनल भोपाल में प्रचलित प्रकरण क्रमांक OA 71/2023 (CZ) के संदर्भ में दिनांक 19/3/2024 को भीलपुरा नाला का अनउपचारित घरेलू दूषितजल का नमूना नर्मदा नदी में मिलने के पूर्व भीलपुरा नर्मदापुरम से एकत्रित किया गया। नाले के दूषितजल का नमूना एकत्रित करते समय निम्न व्यक्ति उपस्थित थे।-

| क्र. | नाम | पता | हस्ताक्षर |
|---|---|---|---|
| 1 | आजाद सिरपैया | आजाद वार्ड नं. 7 बालागंज | [signature] |
| 2 | जितेन्द्र वर्मा | नर्मदापुरम आईटीआई | [signature] |
| 3 | ध्रुव कुंदबधिया | बी टी ई (मदरवाड़ा) | ध्रुव |
| 4 | इमरान खान | मदारवाड़ा | इमरान खान |
| 5 | गनेशाराम | BTI | गनेशाराम |
| 6 | बृजमोहन | भील पुरा | बृजमोहन |
| 7 | सतीश यादव | नगर पालिका नर्मदापुरम | [signature] |
| 8 | महेन्द्र किरदौरिया | नगर पालिका | [signature] |
| 9 | प्रवीण कोठारी | RO, MPPCB, mandideep | [signature] |
| 9 | R.K. Mishra | R.O. M.P.P.C.B, Mandideep | [signature] |

# पंचनामा

माननीय नेशनल ग्रीन ट्रिब्यूनल भोपाल में प्रचलित प्रकरण क्रमांक OA 71/2023 (CZ) के संदर्भ में दिनांक 19/07/2024 को डोंगरवाड़ा नाला का अनउपचारित घरेलू दूषित जल का नमूना नर्मदा नदी में मिलने के पूर्व डोंगरवाड़ा नर्मदापुरम से दूषित जल का नमूना एकत्रित किया गया। नाले के दूषित जल का नमूना एकत्रित करते समय निम्न व्यक्ति उपस्थित थे :-

| क्र. | नाम | पता | हस्ताक्षर |
|---|---|---|---|
| 1 | [signature] राजू कीर | | राजेन्द्र |
| 2 | राजेश वामन | डोंगरवाड़ा | |
| 3 | साहिल कीर | | साहिल |
| 4 / 5 | महेन्द्र सिंह ठाकुर | नगर पालिका | [signature] |
| 6 | [illegible] यादव | नगर पालिका नर्मदापुरम | [signature] |
| 7 | प्रेम सिसोदिया | डोंगरवाड़ा | प्रेम सिसोदिया |
| 8 | R.K. Mishra | R.O. M.P.P.C.B. Mandideep. | [signature] |

**Compliation and Evaluation of Sewage Treatment Status in Nagar Palika Parishad, Narmadapuram on the banks of river Narmada**

| S.No | District | City/Town | Population | Sewage Generation (in MLD) | Capacity to Treat (in MLD) | No of STPs | Gap Analysis | Remark | Steps Required to be taken | |
|---|---|---|---|---|---|---|---|---|---|---|
| 1 | Narmadapurm | Narmadapurm | 1,51,750 | 21 | 21 | 1 | Nil | STP is still under construction | 1. Construction of STP - (Physical Progress in %) | 7% (Civil work) |
| | | | | | | | | | 2. Construction of IPS - (Physical Progress in %) | 1. IPS - 1: 0%<br>2. IPS - 2: 75% Civil Work<br>3. IPS -3: 12% Civil Work<br>4. IPS - 4: 85% Civil Work<br>5. IPS - 5 (MPS): 12% Civil Work |
| | | | | | | | | | 3. Pumping main - (Line laid in KMs/Total line to be laid in Kms) | 0 kms/10.636 kms |
| | | | | | | | | | 4. Gravity Mian - (Line laid in KMs/Total line to be laid in Kms) | 40 kms/171.83 kms |
| | | | | | | | | | 5. Laying of Sewer Network - (Line laid in KMs/Total line to be laid in Kms) | 40 .08 kms/182.46 kms |
| | | | | | | | | | 6. Household connection - (no of HH Connections / no of HH total Targeted) | 0 nos./30350 nos. |
| | | | | | | | | | 7. Overall Feasible Progress - (in % Progress) | 14.04 % |
| | | | | | | | | | 8. Stipulated/Expected date of Completion/Operation | Stipulated: 16.11.2024/16.11.2034<br>Expected: 30.06.2025/30.06.2025 |

कोरीघाट नाला नर्मदा नदी मे मिलने के पूर्व,नर्मदापुरम

राजघाट नाला नर्मदा नदी मे मिलने के पूर्व,नर्मदापुरम

भीलपुरा नाला नर्मदा नदी मे मिलने के पूर्व,नर्मदापुरम

डोंगरवाडा नाला नर्मदा नदी मे मिलने के पूर्व,नर्मदापुरम

एम.पी.यू.डी.सी.द्वारा निर्माणाधीन सीवेज ट्रीटमेंट प्लांट

एम.पी.यू.डी.सी.द्वारा निर्माणाधीन सीवेज ट्रीटमेंट प्लांट

एम.पी.यू.डी.सी.द्वारा निर्माणाधीन सीवेज ट्रीटमेंट प्लांट

# क्षेत्रीय कार्यालय

**मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,**

बाई पास चौक, गोरतरा, बुढ़ार रोड जिला शहडोल 484001 (म.प्र.)
Tel./Fax (07652) 248938 / E mail : ropcbshahadol@gmail.com

LiFE Lifestyle for Environment

क्रमांक 694 /क्षेका/प्रनिबो/2024 शहडोल, दिनांक 19/7/2024

प्रति,

सदस्य सचिव,
म.प्र.प्रदूषण नियंत्रण बोर्ड,
पर्यावरण परिसर, ई-5, अरेरा कालोनी,
मुख्यालय, भोपाल (म.प्र)

विषयः- माननीय एन.जी.टी. (सी.जेड) में प्रचालित प्रकरण ओ.ए 71/2023 में दिनांक 10.04.2024 को पारित आदेश के अनुपालन बावत्।

संदर्भः- बोर्ड मुख्यालय, भोपाल का पत्र क्रमांक 2294/लीगल/पीसीबी/2024 दिनांक 15.07.24

----0000----

उपरोक्त विषयान्तर्गत माननीय एन.जी.टी (सी.जेड) में प्रचालित प्रकरण ओ.ए 71/2023 में दिनांक 10.04.2024 को पारित आदेश के पालनार्थ बोर्ड मुख्यालय, भोपाल द्वारा जारी संदर्भित पत्र के परिप्रेक्ष्य में इस कार्यालय के क्षेत्रान्तर्गत की गई कार्यवाही की जानकारी संलग्न कर प्रेषित है।

संलग्न-उपरोक्तानुसार।

क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड
जिला-शहडोल (म.प्र)

क्रमांक/ 695 /क्षेका/प्रनिबो/2024 शहडोल, दिनांक 19/7/2024

प्रतिलिपिः-

1. डायरेक्टर पर्यावरण (प्रभारीः विधि शाखा) म.प्र. प्रदूषण नियंत्रण बोर्ड, मुख्यालय, भोपाल (म.प्र.) की ओर सूचनार्थ प्रेषित।
2. डॉ. नीरज वर्मा, मुख्य रसायनज्ञ, म.प्र. प्रदूषण नियंत्रण बोर्ड, मुख्यालय, भोपाल (म.प्र.) की ओर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी
म.प्र. प्रदूषण नियंत्रण बोर्ड
जिला-शहडोल (म.प्र)

# क्षेत्रीय कार्यालय

## मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,

बाई पास चौक, गोरतरा, बुढार रोड जिला शहडोल 484001 (म.प्र.)

Tel./Fax [07652] 248998 / E mail : ropcbshahadol@gmail.com


LiFE Lifestyle for Environment

**<u>निरीक्षण प्रतिवेदन</u>**

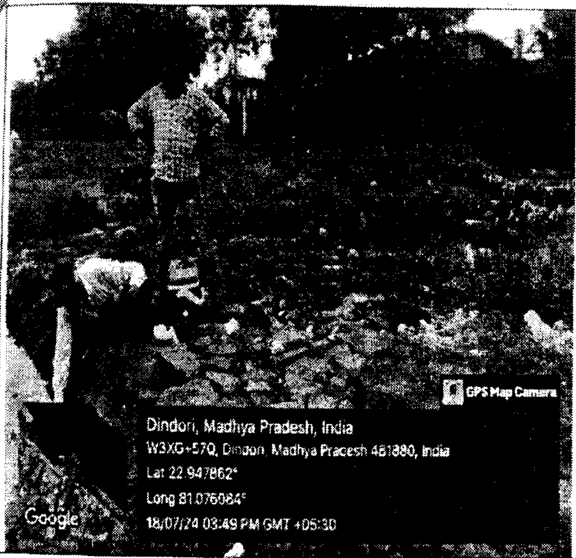
नगर परिषद डिंडौरी, जिला-डिंडौरी में निर्माणाधीन दूषित जल उपचार संयत्र का निरीक्षण डॉ ए.के.दुबे, वैज्ञानिक, नगर परिषद के उपयंत्री श्री शिवराज सिंह बघेल, निर्माणाधीन दूषित जल उपचार संयत्र के संविदाकार/ठेकेदार के प्रतिनिधि श्री सुभाष दोदात, प्लांट मेनेजर की उपस्थिति में दिनांक 18.07.2024 को किया गया। उक्त दूषित जल उपचार संयत्र एस. बी.आर. पद्धति पर आधारित है जिसकी क्षमता 3.84 एम.एल.डी है। निरीक्षण के दौरान श्री सुभाष दोदात, प्लांट मेनेजर द्वारा बताया गया की उपचार संयत्र का सिविल/मैकेनिकल/इलेक्ट्रिकल कार्य लगभग 90 प्रतिशत पूर्ण हो गया है। निरीक्षण के दौरान लिये गये फोटोग्राफ संलग्न है।

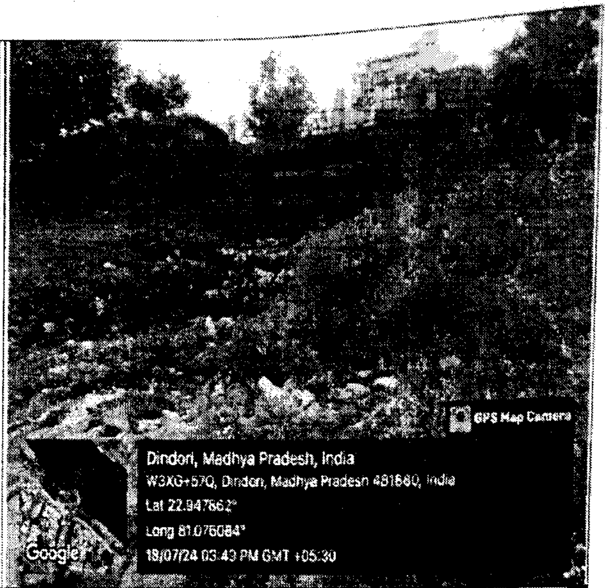
बोर्ड मुख्यालय, भोपाल के पत्र कमांक 2294/लीगल/पीसीबी/2024 दिनांक 15.07. 2024 के द्वारा प्राप्त निर्देशानुसार डिंडौरी स्थित घरेलू दूषित जल (नालों) कमशः सिटी डोमेस्टिक नाला शमशान घाट, सिटी डोमेस्टिक नाला वार्ड कमांक 07-08 तथा सिटी डोमेस्टिक नाला अवधिया लॉज के समीप के विधिक जल नमूने नगर परिषद डिंडौरी के उपयंत्री श्री शिवराज सिंह बघेल, की उपस्थित में कार्यालय के श्री अशोक शर्मा, रसायनज्ञ द्वारा संग्रहित किये गये। सुलभ संदर्भ हेतु फोटोग्राफ संलग्न है।

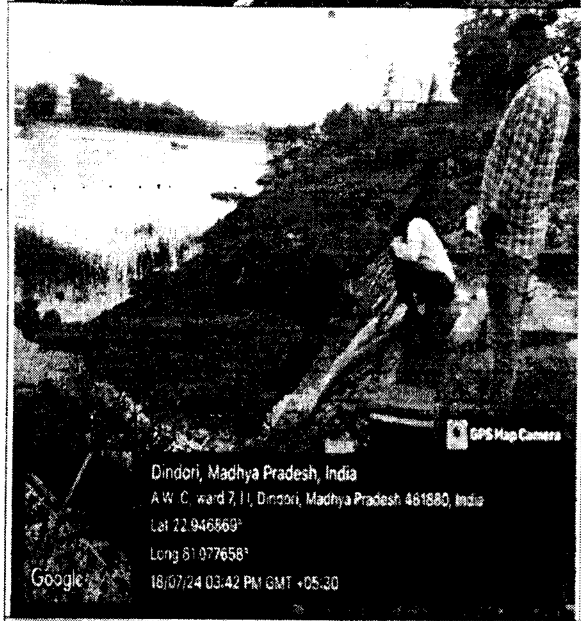
नगर परिषद डिंडौरी, जिला-डिंडौरी के विरुद्ध जल (प्रदूषण निवारण तथा नियत्रंण) अधिनियम 1974 की धारा 24, 25 एवं 26 के उल्लंघन के संबंध में उक्त अधिनियत की धारा 44 एवं 48 के अंतर्गत जिला एवं सत्र न्यायालय डिंडौरी, जिला-डिंडौरी में विधिक प्रकरण चलायमान है, जिसका प्रकरण कमांक यू.एन.सी.आर 41/2023 है।

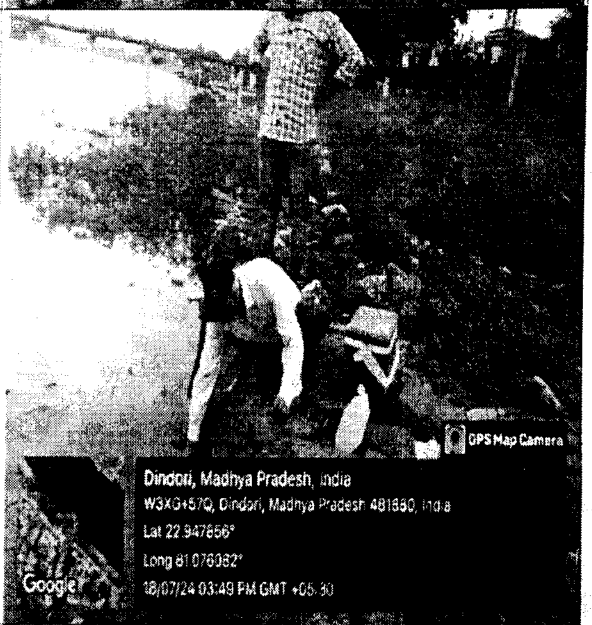
अशोक शर्मा
रसायनज्ञ

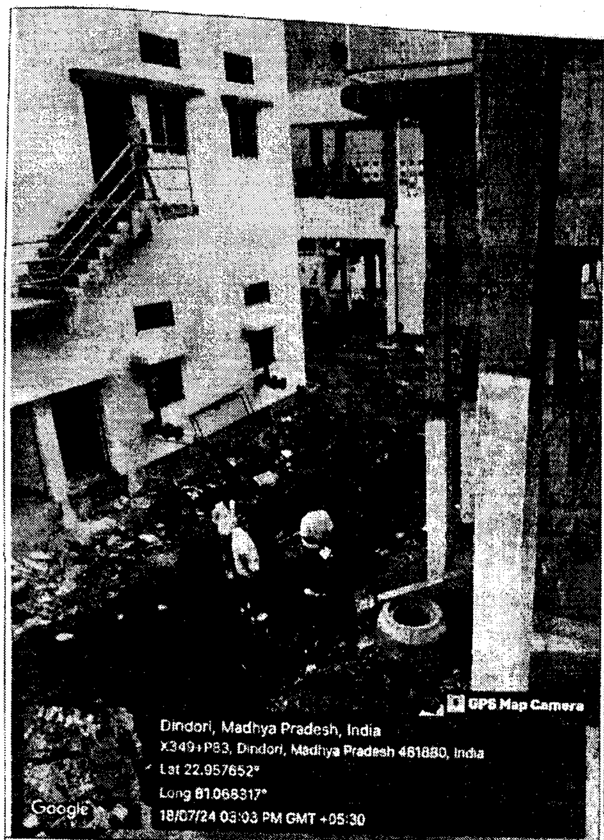
डॉ ए.के.दुबे
वैज्ञानिक

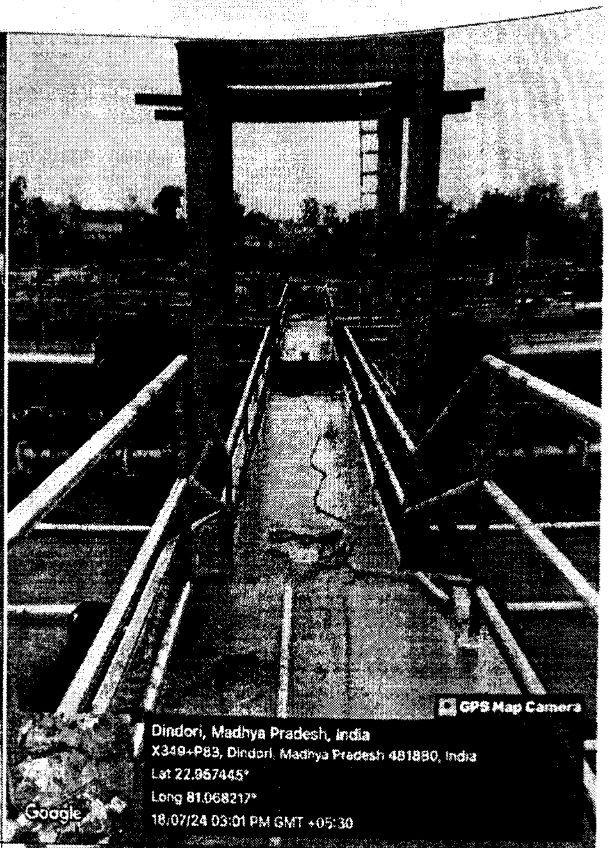

GPS Map Camera
Dindori, Madhya Pradesh, India
W3XG+57Q, Dindori, Madhya Pradesh 481880, India
Lat 22.947862°
Long 81.076084°
18/07/24 03:49 PM GMT +05:30
Google

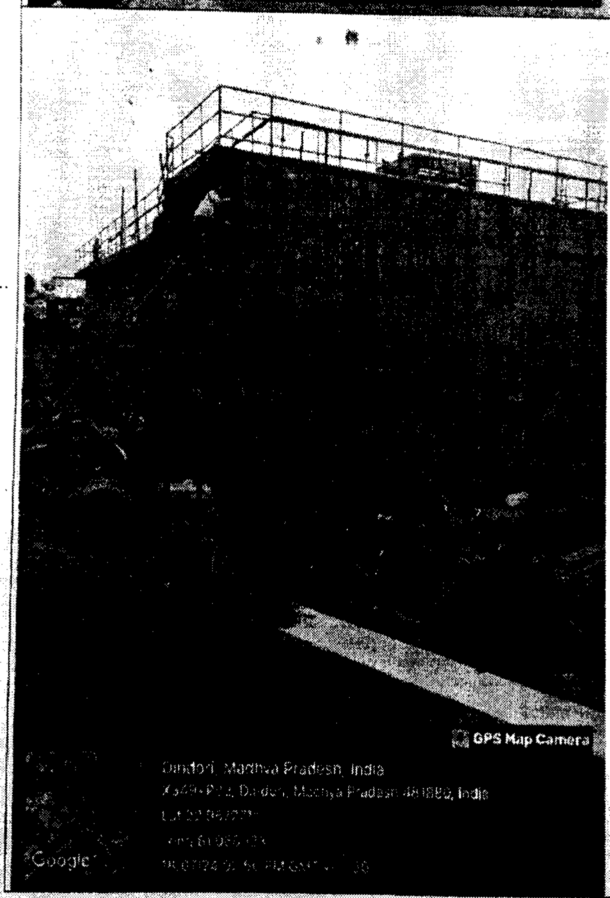

GPS Map Camera
Dindori, Madhya Pradesh, India
W3XG+57Q, Dindori, Madhya Pradesh 481880, India
Lat 22.947862°
Long 81.076084°
18/07/24 03:43 PM GMT +05:30
Google


GPS Map Camera
Dindori, Madhya Pradesh, India
A.W.C. ward 7, II, Dindori, Madhya Pradesh 481880, India
Lat 22.946869°
Long 81.077658°
18/07/24 03:42 PM GMT +05:30
Google


GPS Map Camera
Dindori, Madhya Pradesh, India
W3XG+57Q, Dindori, Madhya Pradesh 481880, India
Lat 22.947856°
Long 81.076082°
18/07/24 03:49 PM GMT +05:30
Google


GPS Map Camera
Dindori, Madhya Pradesh, India
X349+P83, Dindori, Madhya Pradesh 481880, India
Lat 22.957652°
Long 81.068317°
18/07/24 03:03 PM GMT +05:30
Google


GPS Map Camera
Dindori, Madhya Pradesh, India
X349+P83, Dindori, Madhya Pradesh 481880, India
Lat 22.957445°
Long 81.068217°
18/07/24 03:01 PM GMT +05:30
Google


GPS Map Camera
Dindori, Madhya Pradesh, India
Google

GPS Map Camera
Dindori, Madhya Pradesh, India
Google

क्षेत्रीय कार्यालय
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
बाई पास चौक, गोरतरा, बुढ़ार रोड जिला शहडोल 484001 (म.प्र.)
Tel./Fax (07652) 248038 / E mail : ropshahadol@gmail.com

LiFE Lifestyle for Environment

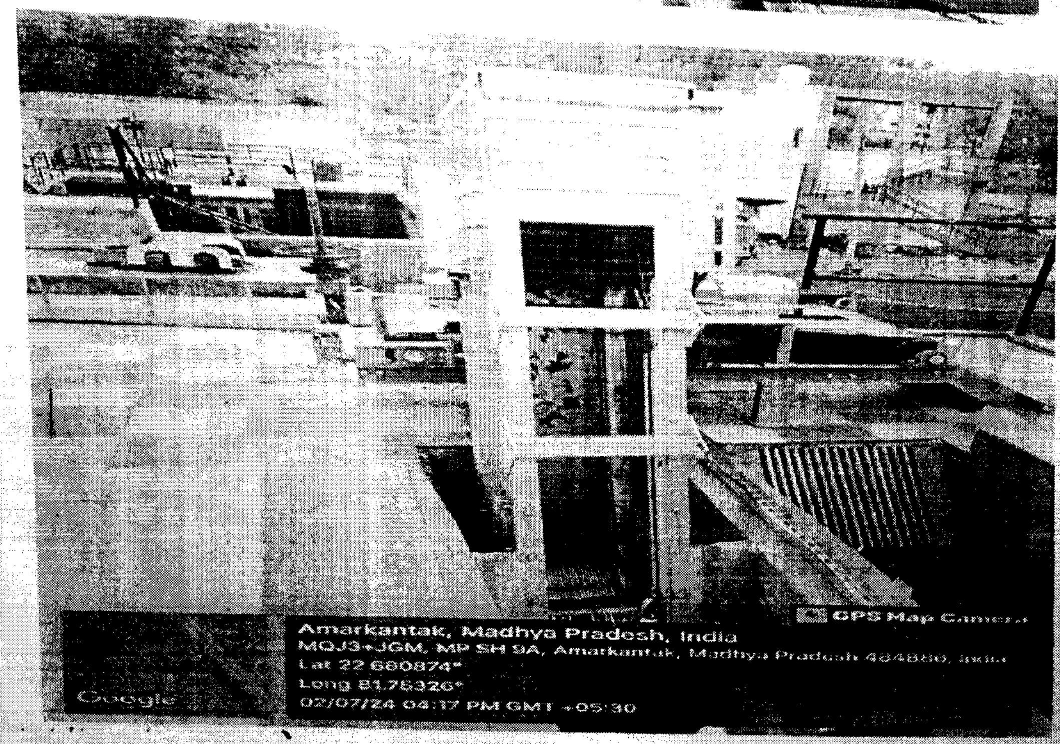
# प्रतिवेदन

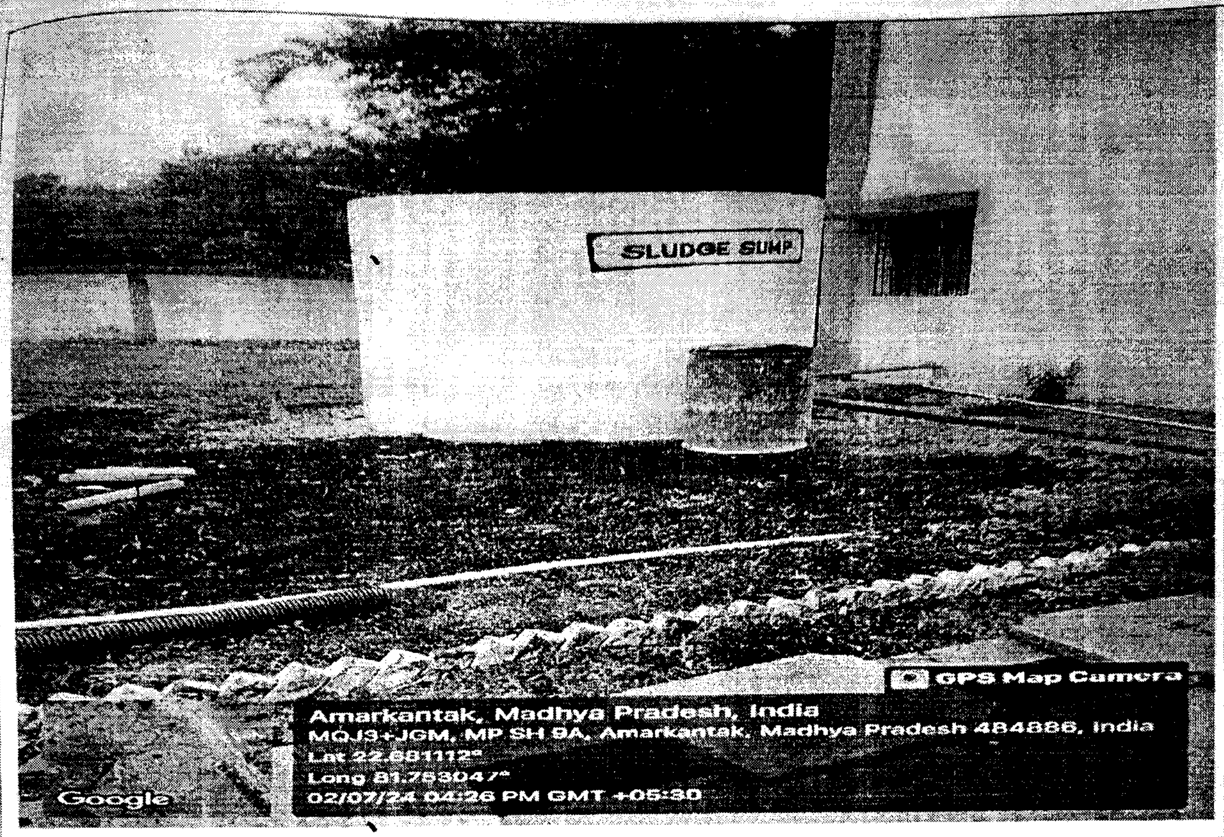
नगरपरिषद अमरकंटक, जिला-अनूपपुर में निर्मित दूषित जल उपचार संयंत्र (एस.टी.पी.) का निरीक्षण दिनांक 02.07.2024 को वैज्ञानिक, डॉ. ए.के. दुबे द्वारा किया गया। उक्त एस.टी.पी. एस.बी.आर. पद्धति पर आधारित है, जिसकी क्षमता 1.2 एम.एल.डी. है। निरीक्षण के दौरान उक्त एस.टी.पी. संचालित अवस्था में पाया गया। म.प्र. अर्बन डेवलपमेंट कंपनी लिमि., परियोजना क्रियान्वयन इकाई, शहडोल के पत्र क्रमांक 218 दिनांक 18.07.2024 के अनुसार उक्त एस.टी.पी. का संचालन दिनांक 16.02.2024 से प्रारंभ किया गया है एवं वर्तमान में उक्त एस.टी.पी. में लगभग 0.5 एम.एल.डी. मल-जल का उपचारण किया जा रहा है। सुलभ संदर्भ हेतु स्थल के फोटोग्राफ्स एवं उपरोक्त उल्लेखित पत्र की प्रति संलग्न है।

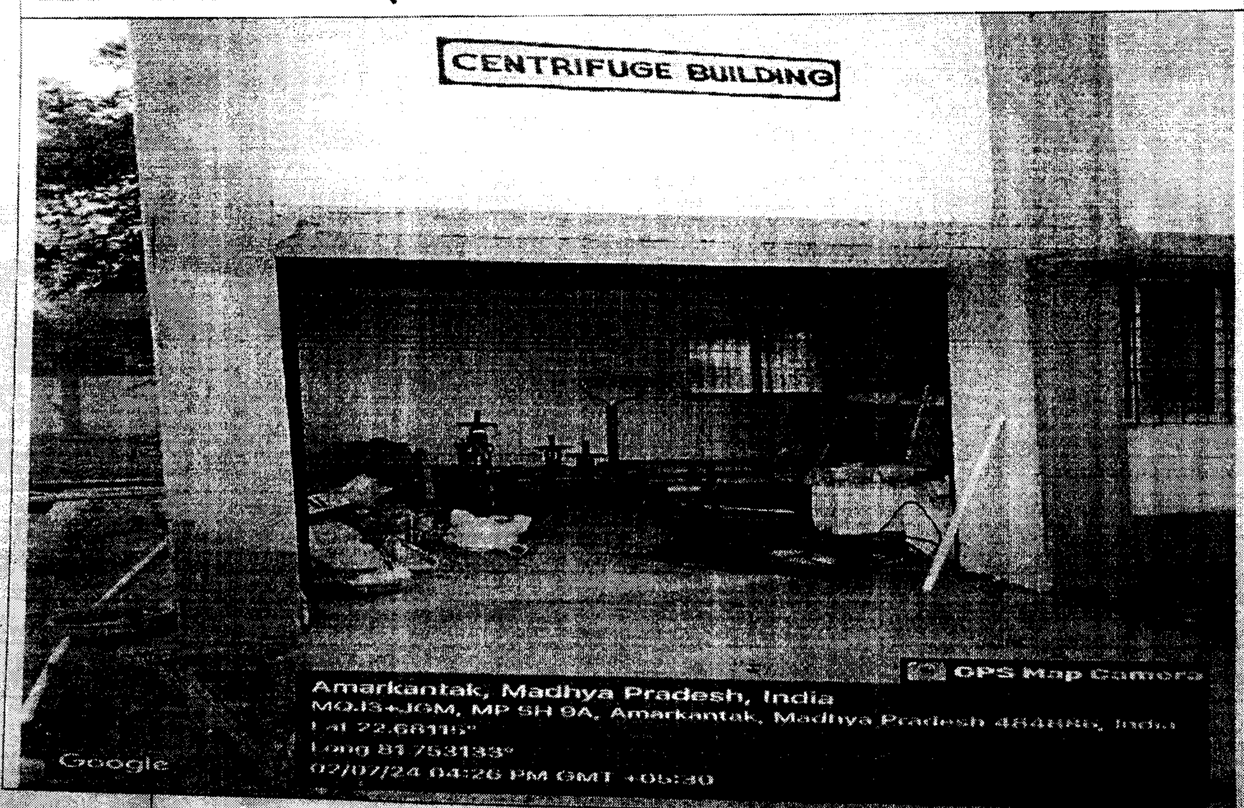
नगरपरिषद अमरकंटक के विरूद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 24,25 एवं 26 के उल्लंघन के संबंध में उक्त अधिनियम की धारा 44 एवं 48 के अन्तर्गत जिला एवं सत्र न्यायालय, राजेन्द्रग्राम, जिला-अनूपपुर में विधिक प्रकरण चलायमान है, जिसका प्रकरण क्रमांक आर.सी.टी. 293/2016 है।

डॉ. ए.के. दुबे
वैज्ञानिक

Google
GPS Map Camera
Amarkantak, Madhya Pradesh, India
Madhya Pradesh 484886, India



Google
GPS Map Camera
Amarkantak, Madhya Pradesh, India
MQJ3+JGM, MP SH 9A, Amarkantak,
Lat 22.680874°
Long 81.75326°
02/07/24 04:17 PM GMT +05:30


SLUDGE SUMP
GPS Map Camera
Amarkantak, Madhya Pradesh, India
MQJ3+JGM, MP SH 9A, Amarkantak, Madhya Pradesh 484886, India
Lat 22.681112°
Long 81.753047°
02/07/24 04:26 PM GMT +05:30
Google


CENTRIFUGE BUILDING
GPS Map Camera
Amarkantak, Madhya Pradesh, India
MQJ3+JGM, MP SH 9A, Amarkantak, Madhya Pradesh 484886, India
Lat 22.68116°
Long 81.753133°
02/07/24 04:26 PM GMT +05:30
Google

# मध्य प्रदेश अर्बन डेवलपमेंट कंपनी लिमिटेड

परियोजना क्रियान्वयनइकाई शहडोल (म.प्र.)

ईमेल- mpudclshahdol@gmail.com

पत्र क्रमांक 218 /पी.आई.यू./शहडोल दिनांक 18/07/2024

प्रति,

क्षेत्रीय अधिकारी,
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड
जिला शहडोल (म0प्र0)

**विषयः—** अमरकंटक सीवरेज परियोजना के संबंध में।

**संदर्भः—** आपका ई—मेल दिनांक 18.07.2024.

उपरोक्त विषयानुसार अमरकंटक सीवरेज परियोजना अंतर्गत सीवरेज ट्रीटमेंट प्लांट का संचालन दिनांक 16 फरवरी 2024 से प्रारंभ किया गया है। वर्तमान में सीवरेज ट्रीटमेंट प्लांट में लगभग 0.5 एम.एल.डी. मलजल का उपचारण किया जा रहा है एवं परियोजना ट्रायल रन चरण में है।

परियोजना प्रबंधक
म0प्र0 अर्बन डेवलपमेंट कंपनी
पी.आई.यू. शहडोल
दिनांक 18/07/2024

पत्र क्रमांक 219 /पी.आई.यू./शहडोल

**प्रतिलिपिः—**

1. मुख्य नगर पालिका अधिकारी, नगर परिषद अमरकंटक जिला अनूपपुर की ओर सूचनार्थ प्रेषित।

परियोजना प्रबंधक
म0प्र0 अर्बन डेवलपमेंट कंपनी
पी.आई.यू. शहडोल